

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28925/2019

(Arising out of impugned final judgment and order dated 01-11-2019 in WC No. 27953/2018 passed by the High Court Of Judicature At Allahabad)

BABA SUKKHU MAA PRABHUDEVI INTER COLLEGE & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.188028/2019-EXEMPTION FROM FILING O.T. and IA No.188026/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Avinash Kumar Lakhanpal, Adv.
Mr. Rahul Kumar Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Mr. Abdul Gaffar, Adv.
Ms. Kamakshi S. Mehlwal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Status quo, prevailing as on today, shall be maintained till further orders.

(ASHWANI THAKUR)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)